

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS & SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
UNSTARRED QUESTION NO. 2577  
TO BE ANSWERED ON 17.03.2025**

**Improving Sports Infrastructure in Mohanlalganj**

**2577. Shri R K Chaudhary:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether any specific programmes or initiatives implemented by the Government to engage the youth of Mohanlalganj in sports and physical activities;**
- (b) the manner in which the Government is identifying and nurturing young sports talent in Mohanlalganj;**
- (c) whether the Government has organised any local talent scouting programmes or scholarships in Mohanlalganj, if so, the details thereof;**
- (d) the steps are being taken by the Government to improve sports infrastructure in Mohanlalganj, such as building stadiums, training centres or playgrounds;**
- (e) the budget allocated and utilised for sports and youth development in Mohanlalganj along with the manner in which it is being utilized;**
- (f) whether the Government has organized any district or State-level sports events in Mohanlalganj to provide a platform for young athletes; and**
- (g) if so, the details of the major challenges faced by the Government to promote sports in Mohanlalganj along with the solutions being implemented?**

**ANSWER  
THE MINISTER OF YOUTH AFFAIRS & SPORTS  
{ DR. MANSUKH MANDAVIYA }**

**(a) to (g) 'Sports' being a State subject, the responsibility of development of sports, including engaging youth in sports and physical activities,**

**identifying and nurturing young sports talent, organising local talent scouting programmes or scholarships, improving sports infrastructure such as building stadiums, training centres or playgrounds and organising district or State-level sports events to provide a platform for young athletes, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts by bridging critical gaps. However, the Ministry of Youth Affairs & Sports (MYAS) implements the following schemes for the development of sports across the country, including in the State of Uttar Pradesh:**

**(i) Khelo India- National Programme for Development of Sports; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Welfare Program for Sportspersons; (vii) National Sports Development Fund; and (viii) Running Sports Training Centres through Sports Authority of India.**

**Details of the above schemes are available in the public domain on the websites of this Ministry (<https://yas.nic.in>) and the Sports Authority of India (<https://sportsauthorityofindia.nic.in>).**

**Funds are allocated Scheme-wise and not State-wise in this Ministry. Details of funds allocated under various schemes of this Ministry sports and youth development during last three years are as under:**

<b>Financial Year</b>	<b>Funds allocated (in Rs. Crore)</b>
<b>2023-24</b>	<b>3396.96</b>
<b>2022-23</b>	<b>2673.35</b>
<b>2021-22</b>	<b>2757.02</b>

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